

DIVISION BENCH

O-223

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/622(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	VIREN GANERIWALA VS VANDEVI HOUSING PVT LTD & ORS
UNDER SECTION	SEC. 241(1)

Appearance (via video conferencing/physically)

For Petitioner

Mr. Rohit Kumar Keshri, Adv.

For Respondent

Ms. Swapna Choubey, Adv.

Mr. Mohon Ram Goenka, Adv.

ORDER

1. Learned counsel on both sides present.
2. Post this matter for arguments on **10.11.2022**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**